

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
APRIL -2018

S.NO.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION			DISPOSAL				CLOSING BALANCE
			DB	SB	TOTAL	L.B.	DB	SB	TOTAL	
	<b>MAIN CASES</b>									
	<b>CIVIL SIDE</b>									
1	CIVIL FIRST APPEAL	8261	0	66	66	0	0	21	21	8306
2	CIVIL SECOND APPEAL	2655	-	21	21	0	-	38	38	2638
3	EX. FIRST APPEAL	40	0	2	2	0	-	1	1	41
4	EX. SECOND APPEAL	6	-	0	0	0	-	1	1	5
5	CIVIL MISC. APPEAL	26850	17	269	286	0	20	158	178	26958
6	CIVIL REVISION	454	0	13	13	0	0	18	18	449
7	CIVIL REVIEW	476	12	9	21	0	18	5	23	474
8	CUSTA (CUSTOM APPEAL)	1	0	-	0	0	0	-	0	1
9	INCOME TAX REF.	3	0	-	0	0	0	-	0	3
10	OTHER TAX REF.	3	0	-	0	0	0	-	0	3
11	TAX CASES	0	-	-	0	0	-	-	0	0
12	EXCISE ACT REF.	0	-	-	0	0	-	-	0	0
13	I. T. APPEAL	711	7	0	7	0	15	0	15	703
14	W. T. A.	9	0	-	0	0	0	-	0	9
15	SALES TAX REVISIONS	655	0	20	20	0	0	4	4	671
16	TESTAMENTARY CASES	1	-	0	0	0	-	-	0	1
17	COMPANY PETITION	33	0	0	0	0	0	0	0	33
18	COMPANY APPEAL	3	-	0	0	0	-	2	2	1
19	COMPANY APPLS.	24	-	0	0	0	-	0	0	24
20	COMPANY SUITS	0	0	0	0	0	0	0	0	0
21	COMPANY LIQUIDATION	12	-	-	0	0	-	0	0	12
22	ELECTION PETITION	0	-	-	0	0	-	-	0	0
23	SPECIAL APPEAL ( CIVIL)	21	0	-	0	0	9	-	9	12
24	SPECIAL APPEAL ( WRIT)	1122	165	0	165	0	153	0	153	1134
25	CIVIL CONTEMPT	2073	3	143	146	0	10	124	134	2085
26	CIVIL WRIT	43815	49	1491	1540	0	58	1465	1523	43832
27	OOS	2	0	0	0	0	0	0	0	2
27	CENTRAL EXCISE APPEAL	340	4	-	4	0	12	0	12	332
29	CROSS OBJECTION	637	1	1	2	0	1	1	2	637
30	CIVIL REFERENCE	1	0	-	0	0	0	0	0	1
	<b>TOTAL "A"</b>	<b>88208</b>	<b>258</b>	<b>2035</b>	<b>2293</b>	<b>0</b>	<b>296</b>	<b>1838</b>	<b>2134</b>	<b>88367</b>
	<b>CRIMINAL SIDE</b>									
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	18027	15	82	97	0	28	56	84	18040
3	CRIMINAL REVISION	8069	0	141	141	0	0	110	110	8100
4	CRL. MISC. PET. U/S 482 CR. P.C.	2902	0	303	303	0	0	322	322	2883
5	CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1013	0	990	990	0	0	1020	1020	983
6	CR. CONT. PETITION	3	0	0	0	0	1	0	1	2
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0
8	HABES CORPUS	183	27	0	27	0	30	0	30	180
9	CR. L TO A	353	2	12	14	0	8	26	34	333
10	CRLW	58	34	21	55	0	21	18	39	74
11	CRLO (CRIMINAL ORIGINAL)	1	0	0	0	0	0	0	0	1
	<b>TOTAL B</b>	<b>30611</b>	<b>78</b>	<b>1549</b>	<b>1627</b>	<b>0</b>	<b>88</b>	<b>1552</b>	<b>1640</b>	<b>30598</b>
	<b>TOTAL A + B</b>	<b>118819</b>	<b>336</b>	<b>3584</b>	<b>3920</b>	<b>0</b>	<b>384</b>	<b>3390</b>	<b>3774</b>	<b>118965</b>
	<b>OTHER ORIGINAL JURISDICTION CASES</b>									
1	ARBITRATION APPLICATION	32	0	4	4	0	0	2	2	34
2	LEAVE TO APPEAL TO S. C	22	0	0	0	0	0	0	0	22
3	CIVIL TRANSFER APPLICATION	147	0	25	25	0	0	25	25	147
4	CRIMINAL TRANSFER	17	0	5	5	0	0	1	1	21
	<b>TOTAL C</b>	<b>218</b>	<b>0</b>	<b>34</b>	<b>34</b>	<b>0</b>	<b>0</b>	<b>28</b>	<b>28</b>	<b>224</b>
	<b>GRAND TOTAL A+B+C+</b>	<b>119037</b>	<b>336</b>	<b>3618</b>	<b>3954</b>	<b>0</b>	<b>384</b>	<b>3418</b>	<b>3802</b>	<b>119189</b>